

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/22056/2025	SUDAM @ CHANDAN PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RENGALI /1 /2024 () //	
2	D-BLAPL/22058/2025 BLAPL/7583/2025	NARAYANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /436 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001543/2025	
3	D-BLAPL/22060/2025	ANTARYAMI PANI @ ALOK VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 () //	AOR20220001563C202500017
4	D-BLAPL/22062/2025	GANDHARBA KUMAR SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /267 /2024 () //	AOR20220001563C202500018
5	D-BLAPL/22064/2025	RAKESH DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 () //	
6	D-BLAPL/22067/2025	DUSMANTA @ KANDARU BEHERA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KEONJHAR SADAR /148 /2025 () //	
7	D-BLAPL/22069/2025	MAHADEB @ MAHADEBA KUMBHAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /11 /2025 () //	
8	D-BLAPL/22074/2025	CHHOTU BAGDI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /244 /2024 () //	
9	D-BLAPL/22075/2025	TUNA HARINAJ @ SIMAN NAG VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MALKANGIRI /443 /2024 () //	
10	D-BLAPL/22076/2025	GOPAL PRASKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /38 /2025 () //	
11	D-BLAPL/22080/2025	SATIS BARIK @ SATISH BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /226 /2025 () //	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22106/2025	KAMAL LOCHAN GOUDA	TARINI PANIGRAHI	JEYPORE MAHILA /25 /2025	AOR20220000151C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22108/2025	BABU @ DURYODHAN MAHAKUD	SITIKANT MISHRA	TALCHER TOWN /1037 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22109/2025	NAGENDRA PATRA	PRADIP KUMAR SAHOO	MANGALA BAG /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22110/2025	SUSILA SABAR	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /23 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
28	D-BLAPL/22112/2025	GANESH BEHERA	LAMBODOR ACHARI	JAGANNATHA PRASAD /259 /2025	AOR20220001563C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22113/2025	RAMA CHANDRA PATRO	NISHAT AFREEN	JEYPORE VIGILANCE /23 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
30	D-BLAPL/22115/2025	LIPUN @ LIKUN DEHURY	DHANANJAYA MUND	HANDAPA /53 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22118/2025	CHANDAN SETHI	DEEPAK KU SAHOO	PATTAMUNDAI MODEL /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22122/2025	SK. MOHAMMAD ALLI	BIJAYA KUMAR RAGADA	SAMBALPUR SADAR /83 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22125/2025	KRUSHNA SAHOO	AKSHAYA KUMAR BISOI	BANAPUR P.S. /169 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22127/2025	RANJITA PATRA	LALATENDU SAMANTARAY	ASKA /738 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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35	D-BLAPL/22132/2025	STATE OF ODISHA JITU NAYAK VS	LALATENDU SAMANTARAY VS	// //0 ()	
36	D-BLAPL/22133/2025	STATE OF ODISHA BISWAJIT MAITY VS	JAJATI KESHARI KHUNTIA VS	// BALASORE SADAR /440 /2024 ()	
37	D-BLAPL/22135/2025	STATE OF ODISHA AKASH BINDHANI @ SONALI VS	ARUN KUMAR BEHERA VS	// NILGIRI /356 /2024 ()	AOR20220003422C202500084
38	D-BLAPL/22142/2025	STATE OF ODISHA A.KRUSHNA PATRA VS	SUBHALATA PRIYADARSINI VS	// KHALLIKOTE /513 /2025 ()	
39	D-BLAPL/22144/2025	STATE OF ODISHA SAMBHU KHUNTIA @ BHARI VS	SIBARANJAN POLAI VS	// KODALA /413 /2025 ()	
40	D-BLAPL/22147/2025	STATE OF ODISHA BASUMATI PRADHAN VS	CHIRANJIB ROUT VS	// KANIHA /193 /2023 ()	
41	D-BLAPL/22151/2025	STATE OF ODISHA AJIT SARKAR VS	JUGALA KISHORE PANDA VS	// ORKEL /91 /2020 ()	
42	D-BLAPL/22152/2025	STATE OF ODISHA MANOJ KUMAR MALLIK VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /396 /2025 ()	AOD20240000242C202500149
43	D-BLAPL/22153/2025	STATE OF ODISHA SEIKH ASHISH @ SEKH ASHISH VS	SACHIDANANDA PADHEE VS	// BELPAHAR /90 /2025 ()	
44	D-BLAPL/22155/2025	STATE OF ODISHA GANESH NAHAK VS	SANTOSH KUMAR MAHANTY VS	// KOTINANDA /162 /2025 ()	AOD20240000242C202500147
45	D-BLAPL/22156/2025	STATE OF ODISHA ABHISEKH @ ABHISEK BARIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// BELPAHAR /90 /2025 () //	

ORISSA HIGH COURT

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46	D-BLAPL/22160/2025	BHABANI PRASAD BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIKIA /149 /2025 () //	
47	D-BLAPL/22162/2025	ASWINI KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /215 /2025 () //	
48	D-BLAPL/22163/2025	B.SUBRATA REDDY @ B. SUBRAT REDDY @ SIPUN VS STATE OF ODISHA	BISWAJIT NAYAK VS	HINJILI /836 /2024 () //	
49	D-BLAPL/22165/2025	RANJAN MAHURI VS STATE OF ODISHA	KULDEEP MOHANTY VS	RASGOBINDPUR /257 /2025 () //	AOD2024000012C202500154
50	D-BLAPL/22176/2025	RAMESH CHOUDHURY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 () //	AOR20220001487C202500041
51	D-BLAPL/22178/2025	LINGARAJ SWAIN @ LINGA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /24 /2020 () //	
52	D-BLAPL/22182/2025	BAPUNI @ SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	KAMAKHYANAGAR /340 /2025 () //	
53	D-BLAPL/22183/2025	ZAHID ISMAIL @ SIDDIQUI VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //	
54	D-BLAPL/22184/2025	RAMA CHANDRA SENAPATI VS STATE OF ODISHA	PRAHALLAD SAHU VS	HINJILI /125 /2025 () //	
55	D-BLAPL/22185/2025	MAMI @ MAMITA MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	GOCHHAPADA /108 /2023 () //	
56	D-BLAPL/22187/2025	JAGAN @ RASHMIRANJAN PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /303 /2025 () //	
57	D-BLAPL/22190/2025	LALU @ SOUMYA RANJAN PRADHAN	SAROJ KUMAR PADHI	PIPLI /303 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22191/2025	GAUTAM KUMAR	SOURYA RANJAN DAS	BANDOMUNDA /159 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22200/2025	JUGINDRA MAHANANDA	RABINDRA KUMAR SAHOO	BOLANGIR SADAR /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22204/2025	GAVASKAR NAYAK	KISHORE CHANDRA RAJGURU MOHAPATRA	PHIRINGIA /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/22205/2025	AMARA HATI	BISWAJIT RANJAN TRIPATHY	//	AOD20240000069C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22207/2025	SACHIN KUMAR DIGAL	KARTIK CHANDRA TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/22208/2025	MANOJ DIGAL	DIBYAJYOTI SAHOO	NCB BHUBANESWAR /9 /2024	
		VS	VS	()	
		UNION OF INDIA(N.C.B)		//	
64	D-BLAPL/22215/2025	AJAY PASWAN	DEVASHIS PANDA	AINTHAPALI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/29279/2025	NARAYAN CHANDRA JENA	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/29331/2025	RAGHAB CHANDRA BHOI	ADV.	//	
		VS	VS	()	
		RENGALATA SAHU		//	
67	D-CMP/29272/2025	SHYAMASUNDAR PRADHAN	PRAKASH CHANDRA DASH	//	
		VS	VS	()	
		SAUDAMINI BEHERA		//	
68	D-CMP/29290/2025	MANORANJAN SAMANTRAY	SAMVIT MOHANTY	//	
		VS	VS	()	

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69	D-CMP/29336/2025	RAMESH PUHAN PARAMANANDA SAHOO VS UMA BEWA	TANMAY MISHRA VS	// // 0 //	
70	D-CMP/29347/2025	KALPANA PRADHAN VS NIRANJAN DALAI	BHASKAR CHANDRA PANDA VS	// 0 //	
71	D-CMP/29380/2025	RANJAN OJHA VS SILU OJHA	DEBASISH SAMAL VS	// 0 //	
72	D-CMP/29420/2025	GAUTAM BUDHA SINGH SAMANT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
73	D-CMP/29445/2025	DEBENDRA PRASAD PATRA VS DEBDAS MOHANKUDO	MANOJ KUMAR PATI VS	// 0 //	
74	D-CONTC/29280/2025	JAYARAM NAIK VS BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR	ADV. VS	// 0 //	
75	D-CONTC/29284/2025	SAROJ KUMAR SENANAYAK VS PARUL PATWARI, COLLECTOR RAYAGADA	ADV VS	// 0 //	AOD20240000311C202500058
76	D-CONTC/29294/2025	MOHESWAR MOHAPATRA VS SHALINI PANDIT,IAS	DEBASIS ROUT VS	// 0 //	
77	D-CONTC/29296/2025	NIRUPAMA NANDA VS BIRENDRA KARKARA,IAS	ADV. VS	// 0 //	
78	D-CONTC/29318/2025	SAUDAMINI THANAPATI VS GIRISH S.N,IAS	ADV. VS	// 0 //	
79	D-CONTC/29351/2025	KEDARNATH NAYAK VS SALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT.,KHURDA/	ADV. VS	// 0 //	

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80	D-CONTC/29352/2025	CHANDRA SEKHAR MOHANTY VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDHA	ADV. VS	// ()	
81	D-CONTC/29354/2025	JADUNATH JENA VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDHA	ADV. VS	// ()	
82	D-CONTC/29356/2025	RAMA KANTA LENKA VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BBSR,KHURDHA	ADV. VS	// ()	
83	D-CONTC/29357/2025	DINABANDHU KAR VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,BSBR,KHURDHA	ADV. VS	// ()	
84	D-CONTC/29393/2025	JACHINDRANATH ROUT VS VIJAY AMRUTA KULANGE, MANAGING DIRECTOR ODISHA STATE CO-OPERATIVE MILK PRODUCERSFEDERATION LTD.	ADV VS	// ()	AOR20220001462C202500086
85	D-CONTC/29394/2025	SURESH CHANDRA TRIPATHY VS VIJAY AMRUTA KULANGE, MANAGING DIRECTOR ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDARATION LTD.	ADV VS	// ()	AOR20220001462C202500088
86	D-CONTC/29396/2025	SUJATA DASH VS MANAS RANJAN BARIK,SECRETARY,LAW DEPT.,BBSR,ODISHA	ADV. VS	// ()	
87	D-CONTC/29407/2025	MAHENDRA PRASAD VS KISHORE CHANDRA PANDA,OAS	ASHOK KUMAR SAHOO VS	// ()	
88	D-CONTC/29410/2025	DR.BIBHUTI BHUSAN LENKA VS SAROJA KUMAR PANDA	PAMI RATH VS	// ()	
89	D-CONTC/29418/2025	DINAKRISHNA PANDA VS DHAREMENDRA SHARMA,JOINT DIRECTOR GEOLOGY,DHENKANAL	ADV. VS	// ()	
90	D-CONTC/29423/2025	CHITRASEN PRADHAN VS BRUNDABAN SATAPATHY,DIRECTOR,HIGHER EDUCATION,BSBR,KHURDA	ADV. VS	// ()	
91	D-CONTC/29425/2025	SANATAN BASANTRA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/29428/2025	DATTATRAYA BHAUSAHEB SHINDE,IAS GOPAL CHARAN MOHANTY	ADV.	//	
		VS	VS	0	
93	D-CONTC/29437/2025	DATTATRAYA BHAUSAHEB SHINDE,IAS MAHENDRA KUMAR PUHAN	ADV.	//	
		VS	VS	0	
94	D-CONTC/29439/2025	ANU GARG, IAS BIKRAM KUMAR JAGADEV	ADV.	//	
		VS	VS	0	
95	D-CONTC/29440/2025	SALINI PANDIT, IAS DINABANDHU BISWAL	ADV.	//	
		VS	VS	0	
96	D-CONTC/29444/2025	DEORANJAN KUMAR SINGH, IAS PRASANNA KUMAR RATH	ADV.	//	
		VS	VS	0	
97	D-CONTC/29447/2025	SALINI PANDIT, IAS RANKANIDHI SETHI	ADV.	//	
		VS	VS	0	
98	D-CONTC/29449/2025	ANU GARG, IAS TAPAS JENA @ TAPAS KUMAR JENA	ADV.	//	
		VS	VS	0	
99	D-CONTC/29451/2025	DATATREYA BHAUSAHAB SINDHE, IAS NIKHILA KUMAR PANDA	ADV.	//	
		VS	VS	0	
100	D-CONTC/29453/2025	ANU GARG, IAS ANITA SETHI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
101	D-CONTC/29456/2025	RADHAKANTA NAYAK,PRINCIPAL,KHALLIKOTE HIGHER SECONDARY SCHOOL,BERHAMPUR,GANJAM BIJAN KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		ANU GARG, IAS		//	
102	D-CONTC/29458/2025	ANANDINI PANDA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	

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103	D-CONTC/29459/2025	SHALINI PANDIT,IAS MANAS RANJAN SWAIN VS	ADV. VS	// // 0	
104	D-CONTC/29463/2025	ANU GARG, IAS PRADEEP KUMAR ROUT VS	ADV. VS	// // 0	
105	D-CONTC/29465/2025	ANU GARG, IAS NIRANJAN DAS VS	ADV. VS	// // 0	
106	D-CONTC/29467/2025	ANU GARG, IAS RATANA NAYAK VS	ADV. VS	// // 0	
107	D-CONTC/29470/2025	AUROBINDA AGARWALL,IAS MADHUSUDAN JENA VS	AMIT PRASAD BOSE VS	// // 0	
108	D-CONTC/29471/2025	SURJA KUMAR NAYAK TAHASILDAR, BHOGRAI BHIKARI CHARAN LENKA VS	ADV. VS	// // 0	
109	D-CONTC/29472/2025	ANU GARG, IAS SATYABATI NAYAK VS	ADV. VS	// // 0	
110	D-CONTC/29473/2025	ANU GARG, IAS DHANANJAY DAS VS	ADV. VS	// // 0	
111	D-CONTC/29474/2025	ANU GARG, IAS TAPAN KUMAR PATTANAİK VS	ADV. VS	// // 0	
112	D-CRLA/22068/2025	ARVIND AGARWAL, IAS DEBENDRA JAIN VS	PRATAP KUMAR NAYAK VS	// // 0	KOMNA PS /104 /2002
113	D-CRLA/22166/2025	STATE OF ODISHA DINABANDHU @ BANDHU DEHURY VS	DURGA PRASAD PRADHAN VS	// // 0	KISINDA /27 /2023
		STATE OF ODISHA		//	

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114	D-CRLA/22174/2025	MANMATH BEHERA @ MANMATH KUMAR BEHERA @ CHANDRA NARAYAN ROUT VS STATE OF ODISHA	ROHINDRA NARAYAN ROUT VS	CHANDANPUR /14 /2019 () //	AOR20220001558C202500149
115	D-CRLMA/22114/2025	HARSHA C VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 () //	
116	D-CRLMC/22063/2025	DANA @ JANARDAN NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /31 /2009 () //	AOD20240000242C202500145
117	D-CRLMC/22065/2025	PANDA @ CHANDRA NAIK @NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /18 /2010 () //	AOD20240000242C202500146
118	D-CRLMC/22071/2025	SIVA SHANKAR DASH @ PINTU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOSANINUAGAM /130 /2024 () //	AOR20220001207C202500085
119	D-CRLMC/22072/2025	DEVI PRASAD BISWAL VS GREAT INDIA ROADWAYS, CUTTACK	GOPINATH MISHRA VS	//0 () //	
120	D-CRLMC/22091/2025	UMAKANTA KHILAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	SIMULIA /37 /2017 () //	
121	D-CRLMC/22097/2025	MD.KHUDABOX @ MAHMMAD KHUDABOX @ PATAAMULYA RATNA PANDA VS STATE OF ODISHA	VS VS	HINDOL /195 /2024 () //	
122	D-CRLMC/22121/2025	BHAGIA @ BHAGABAN ROUT VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	LINGARAJ P.S. /130 /2015 () //	
123	D-CRLMC/22131/2025	SULOCHANA NAYAK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	NILGIRI /104 /2022 () //	
124	D-CRLMC/22136/2025	DURGA PRASAD PATRO@DURGA PATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /141 /2025 () //	
125	D-CRLMC/22137/2025	AMIYA BHUSAN BAGJADAB	PARTHA SARATHI DAS	KEONJHAR TOWN /12 /2025	AOD20240000364C202500121

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/22138/2025	GOPAL GUPTA	BIGYAN KUMAR SHARMA	TANGI /12 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/22159/2025	MADAN SUNDAR SEKHARDEO	SANDEEP RAJ PANDA	HATIBARI /67 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/22175/2025	AKHILESH PANIGRAHI	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		BIJAYAKANTI MOHAPATRA		//	
129	D-CRLMC/22179/2025	DIBAKARA SAGRIA	MANAS KUMAR CHAND	JANKIA P.S. /115 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/22180/2025	LALAT KUMAR PATI	BIDESHI KUMAR GHADEI	CUTTACK SADAR /480 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/22181/2025	GAJENDRA PRASAD NAYAK	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/22186/2025	DIBAKARA SAGRIA	MANAS KUMAR CHAND	JANKIA P.S. /115 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/22188/2025	MANAS KUMAR GURU	PRANAYANEE DASMOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/22192/2025	DIBAKARA SAGRIA	MANAS KUMAR CHAND	JANKIA P.S. /115 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/22195/2025	B.RAMEYA PATRA @ B.RAMAYA PATRA	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /94 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/22197/2025	GHUNDUGOPAL AGRAWAL@GHUNDU GOPAL AGRAWAL	SK ZIA@GHUNDU GOPAL AGRAWALLA@GHUNDU AGRAWAL	AMRAWMUNDA /165 /2015	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/22198/2025	STATE OF ODISHA GANESH TAREI VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /64 /2020 ()	
138	D-CRLMC/22202/2025	STATE OF ODISHA PUNYASLOKA DAS VS	SADAYA LAXMI PATNAIK VS	// MADHUPATNA /175 /2025 ()	
139	D-CRLMC/22203/2025	STATE OF ODISHA BISWARANJAN BEHERA VS	SIBA PRASAD SAHOO VS	// MARKAT NAGAR /104 /2025 ()	
140	D-CRLMC/22212/2025	STATE OF ODISHA SUJIT KUMAR MOHANTY VS	SANJAYA KUMAR DAS VS	// /0 ()	
141	D-CRLMC/22213/2025	SATYABRATA BEHURIA SUJIT KUMAR MOHANTY VS	SANJAYA KUMAR DAS VS	// /0 ()	
142	D-CRLMC/22217/2025	LAXMIDHAR BEHURIA CHITTA RANJAN SWAIN VS	TANMAYA KUMAR MOHANTY VS	// PIPLI /9 /2023 ()	
143	D-CRLMC/22218/2025	STATE OF ODISHA ALAYA SAMANTARAY VS	MANOJ PANIGRAHI VS	// MARSHAGHAI /303 /2023 ()	AOR20220001665C202500073
144	D-CRLMC/22219/2025	STATE OF ODISHA UMESH JHANKAR VS	PRASANNA KUMAR PANDA VS	// MAHILA PS SAMBALPUR /5 /2019 ()	
145	D-CRLMC/22220/2025	STATE OF ODISHA DIPTI RANJAN PANDA VS	PRASHANTA KUMAR DAS VS	// ERASAMA /89 /2017 ()	
146	D-CRLMP/22079/2025	STATE OF ODISHA JATADHARI PAIKA VS	NETRANANDA BISWAL VS	// /0 ()	
147	D-CRLMP/22104/2025	STATE OF ODISHA BINODINI BARAL VS	DIBYARANJAN BEHERA VS	// /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/22209/2025	NILAMANI SENAPATI VS DIRECTOR GENERAL OF POLICE	SUJAY SHANKER SINGHDEO VS	// () //	AOD20230000313C202500047
149	D-CRLREV/22059/2025 CRLREV/420/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /11 /2023 PRESIDING OFFICER, DESIGNATED COURT(OPID), CUTTACK(Cuttack) CT/0000100/2023	
150	D-CRLREV/22061/2025 CRLREV/421/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER, DESIGNATED COURT(OPID), CUTTACK(Cuttack) CT/0000101/2023	
151	D-CRLREV/22086/2025	TAPAS KUMAR SWAIN @ TAPAS SWAIN VS STATE OF ODISHA	HARAPRASAD PANDA VS	DHARMASALA /511 /2024 () //	
152	D-CRLREV/22123/2025	ARJUNA CHARAN PANDA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	CUTTACK SADAR /624 /2020 () //	
153	D-CRLREV/22141/2025	SARADA BEHERA VS STATE OF ODISHA	NAMITA PATTANAIAK VS	NUAGAM (PATRAPUR) /102 /2025 () //	
154	D-CRLREV/22196/2025	SANTANU MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	TALCHER TOWN /669 /2024 () //	
155	D-FAO/29264/2025	JETHIYA DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
156	D-FAO/29295/2025	SUKESINI MAHANANDA VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
157	D-FAO/29297/2025	MANOJ KUMAR DAS VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
158	D-MACA/29283/2025	RATAN KUMAR PATWARI VS AMARENDRA KUMAR NAYAK	DEBASISH PATNAIK VS	// () //	
159	D-MACA/29288/2025	SASMITA BEHERA	RUPESH KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-MACA/29298/2025	TARUNA DALABEHERA UMANATH JENA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
161	D-MACA/29300/2025	AMIYA KUMAR SWAIN SASHIREKHA SAHOO	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
162	D-MACA/29338/2025	AMIYA KUMAR SWAIN GOPAL DAS	DAITARI BISWAL	//	
		VS	VS	()	
163	D-MATA/29404/2025	SURATHA GIRI SUDIP MISHRA	KISHORE KUMAR MISHRA	//	AOD20250000498C202500024
		VS	VS	()	
		S. BHAKTI SWARUPA		//	
164	D-MSA/29305/2025	M/S. S.J. DEVELOPERS AND HOUSING PVT. LTD.,	RAMDAS ACHARY	//	
		VS	VS	()	
		SECY. ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA		//	
165	D-MSA/29312/2025	M/S. S.J.DEVELOPERS AND HOUSING PVT. LTD.,	RAMDAS ACHARY	//	
		VS	VS	()	
		SECY., ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA		//	
166	D-MSA/29360/2025	ADITYA KUMAR PANDA	MANAS RANJAN BAUG	//	AOR20220002374C202500132
		VS	VS	()	
		M/S. KESHARI ESTATE PRIVATE LIMITED		//	
167	D-RPFAM/29289/2025	PABITRA SAHU	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		PADMINI @ ANJALI SAHU		//	
168	D-RPFAM/29358/2025	JOGESH CHANDRA NAYAK	LALITENDU MISHRA	//	AOR20220001610C202500056
		VS	VS	()	
		JYOTIRMAYEE PRIYADARSHANI		//	
169	D-RSA/29267/2025	SURESH SUBUDHI	MANAS RANJAN BAUG	//	AOR20220002374C202500131
		VS	VS	()	
		CHAMPA DEI @ SAHOO		//	
170	D-RSA/29309/2025	JAGDISH CHANDRA DAS	MANORANJAN MISHRA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RSA/29384/2025	ILLARANI DAS B.M., INDIAN BANK, GAJPATI VS	SITANSHU KUMAR DEY VS	// // 0	
172	D-RSA/29391/2025	BHUBANESWAR NAYAK B.M., INDIAN BANK, GAJPATI VS	SITANSHU KUMAR DEY VS	// // 0	
173	D-RVWPET/29398/2025	BHUBANESWAR NAYAK THE DIVISIONAL MANAGER,NATIONAL INSURANCE CORPORATION,MOHAPUR VS	SITANSHU KUMAR DEY VS	// // 0	
174	D-TRP(C)/29281/2025	GOPAL CHHATRIA JAHEDA TABASSUM VS	DURGA CHARAN SABAT VS	// // 0	
175	D-TRP(C)/29291/2025	SK MANAWR HUSSAIN KUMUDINI NAYAK VS	DEBASISH PATNAIK VS	// // 0	
176	D-TRP(C)/29462/2025	BHARAT KUMAR AGRWAL JIRLINA PANI VS	PRAMOD KUMAR JENA VS	// // 0	
177	D-TRPCRL/22057/2025	SATYA SHANKAR ACHARYA LAMBITA JENA VS	DEEPAK KUMAR PANDA VS	// // 0	DELANGA /167 /2020
178	D-TRPCRL/22092/2025	BHASKAR CHANDRA GHADAI RAJAT RANJAN DAS VS	PRITAM KUMAR MOHANTY VS	// // 0	
179	D-WA/29307/2025	SUNITA SAMAL UNION OF INDIA VS	MILLON KUMAR,C.G.C VS	// // 0	AOD20250000216C202500001
180	D-WA/29314/2025	SUMAN DASH STATE OF ODISHA VS	JATESWAR NAYAK, A.G.A VS	// // 0	LOD20240000172C202500318
181	D-WA/29333/2025	BANABIHARI ACHARYA STATE OF ODISHA VS	JATESWAR NAYAK, A.G.A VS	// // 0	LOD20240000194C202500340
		KRUPASINDHU TRIPATHY		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/29345/2025	STATE OF ODISHA VS CHAITANYA JENA	JATESWAR NAYAK,A.G.A VS DEEPALI MAHAPATRA	// 0 //	LOD20240000200C202500344
183	D-WP(C)/29265/2025 WP(C)/20377/2025	ASISH KUMAR SAMAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS GYANA RANJAN MAHAPATRA	// 0 //	
184	D-WP(C)/29266/2025 WP(C)/20328/2025	MD.MAJRUL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS KEDAR KUMAR DASH	// 0 //	
185	D-WP(C)/29268/2025	SUSHIL KUMAR RATH VS STATE OF ODISHA	KEDAR KUMAR DASH VS MOHIT KUMAR PATI	// 0 //	AOR20220001535C202500136
186	D-WP(C)/29269/2025	NETRANANDA BAHINIPATI VS STATE OF ODISHA	MOHIT KUMAR PATI VS LALATENDU SAMAL	// 0 //	
187	D-WP(C)/29270/2025 WP(C)/20286/2025	LALATENDU PAL VS STATE OF ODISHA	LALATENDU SAMAL VS RANJIT MOHANTY	// 0 //	
188	D-WP(C)/29271/2025	DIPU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS SUDHIR KUMAR MALLICK	// 0 //	
189	D-WP(C)/29273/2025	MAHANTA NAYAK VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, KHURDA	SUDHIR KUMAR MALLICK VS AJAY KUMAR TRIPATHY	// 0 //	
190	D-WP(C)/29274/2025	KHIROD KUMAR PARIDA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS AJAY KUMAR TRIPATHY	// 0 //	
191	D-WP(C)/29275/2025	GOKUL CHARAN DAS VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS AJAY KUMAR TRIPATHY	// 0 //	
192	D-WP(C)/29276/2025	PRAVAT KUMAR MANDAL VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS TUSHAR KANTA NAYAK	// 0 //	
193	D-WP(C)/29277/2025	LOCHAN MAHANTA	TUSHAR KANTA NAYAK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/29278/2025	PAULINA LAKRA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/29282/2025	GUPTA PRASAD PANIGRAHI	DEBENDRA MOHANTA	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
196	D-WP(C)/29285/2025	RANJAN KISHORE BEHERA	SWAPNIL ROY	//	AOR20220001600C202500081
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/29286/2025	ANURADHA PRADHAN	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/29287/2025	UNION OF INDIA	RAJESH KUMAR MAHAPATRA	//	
		VS	VS	0	
		SAROJKANTA MALLICK		//	
199	D-WP(C)/29292/2025	AKSHYA DAS	BADRINARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/29293/2025	BIRANCHI NARAYAN PANDA	JYOTIMAI PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/29299/2025	BHIMSEN DEO	BADRI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/29301/2025	RABINDRA KUMAR BEHERA	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		INDIAN BANK, CHENNAI		//	
203	D-WP(C)/29302/2025	RANJAN KUMAR MOHANTY	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/29303/2025	SAZEDA KHATUN	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :22/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/29304/2025	STATE OF ODISHA LAXMAN KUMAR SATAPATHY VS	PRANAB RANJAN CHHATOI VS	// // 0	
206	D-WP(C)/29306/2025	STATE OF ODISHA SANJEEB KUMAR NAYAK VS	PRANAB RANJAN CHHATOI VS	// // 0	
207	D-WP(C)/29308/2025	STATE OF ODISHA MAHESWAR MISHRA VS	PRANAB RANJAN CHHATOI VS	// // 0	
208	D-WP(C)/29310/2025	STATE OF ODISHA SARBESWAR BEHERA VS	PITAMBAR PANDA VS	// // 0	
209	D-WP(C)/29311/2025 WP(C)/20355/2025	STATE OF ODISHA LEEMAN ACHARYA VS	CHINMAYI TRIPATHY VS	// // 0	
210	D-WP(C)/29313/2025	STATE OF ODISHA SARAT CHANDRA MAJHI VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0	
211	D-WP(C)/29315/2025	THE ODISHA STATE COOPERATIVE MILK PRODUCERS' FEDERATION LTD.(OMFED), BBSR ABHAYA KUMAR SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0	
212	D-WP(C)/29316/2025	STATE OF ODISHA GOURANGA CHANDRA MANDAL VS	BRAJA MOHAN SARANGI VS	// // 0	
213	D-WP(C)/29317/2025	STATE OF ODISHA SARASWAT MISHRA VS	MANAS ANKIT BOHIDAR VS	// // 0	
214	D-WP(C)/29319/2025	THE COMMISSIONER CT AND GST ODISHA CUTTACK DEBARAJ BARAL VS	BRAJA MOHAN SARANGI VS	// // 0	
215	D-WP(C)/29320/2025	STATE OF ODISHA NIDHIRAM MALLIK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/29321/2025	KARTIK DAS VS REGIONAL MANAGER, ODISHA MINING CORPORATION, KEONJHAR	BRAJA MOHAN SARANGI VS REGIONAL MANAGER, ODISHA MINING CORPORATION, KEONJHAR	// 0 //	
217	D-WP(C)/29322/2025 WP(C)/20368/2025	SAIPRIYA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/29323/2025	MANJULA BAG VS STATE OF ODISHA	BHOJARAJ SETH VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/29324/2025 WP(C)/20369/2025	AUROVINDA PATTNAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/29325/2025	KAMALA MALI VS STATE OF ODISHA	MANORANJAN PADHY VS STATE OF ODISHA	// 0 //	AOD20220003086C202500111
221	D-WP(C)/29326/2025	PRAMOD KUMAR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/29327/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/29328/2025	M/S DASH SUPPLIES, BBSR VS STATE OF ODISHA	SAILAZA NANDAN DAS VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/29329/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	BRAHMANANDA TRIPATHY VS MEMBER BOARD OF REVENUE, CUTTACK	// 0 //	
225	D-WP(C)/29330/2025 WP(C)/20343/2025	M/S HOTEL SILVER MOON, SAMBALPUR VS STATE OF ODISHA	SAURAV TIBREWAL VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/29332/2025	STATE POLLUTION CONTROL BOARD, KHURDA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/29334/2025	GADADHAR PATRA	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500044

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/29335/2025	NAKULA CHANDRA PRADHAN	SANJIB MOHANTY	//	
		VS	VS	0	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//	
229	D-WP(C)/29337/2025	NARAYAN SAHOO	VISWAJEET MALLICK	//	
		VS	VS	0	
		SUB-COLLECTOR AND SUB DIVISIONAL MAGISTRATE-CUM-SUB-DIVISIONAL TRIBUNAL, CUTTACK		//	
230	D-WP(C)/29339/2025	SULACHANA MAHAPATRA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/29340/2025	GADA DHAR MAHAPATRA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/29341/2025	TAPASOINI MOHANTY	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/29342/2025	CHINMAYA RANJAN RAM	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/29343/2025	SUSILA DEI	ANNADA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/29344/2025	KESHABA CHANDRA SETHI	ANNADA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/29346/2025	BIMBADHAR MAHAPATRA	DIBYARANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/29348/2025	RAMESH CHANDRA KENTH	ASHUTOSH MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/29349/2025	AMIYA MISHRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/29350/2025	STATE OF ODISHA RAMAKANTA SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // ()	
240	D-WP(C)/29353/2025	STATE OF ODISHA A.K.DAS ASSOCIATES LIMITED VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500083
241	D-WP(C)/29355/2025 WP(C)/20367/2025	STATE OF ODISHA DEBRAJ SAHOO VS	BISWARANJAN DALAI VS	// // ()	AOR20220003722C202500127
242	D-WP(C)/29359/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD KHIROD KUMAR PRADHAN VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500084
243	D-WP(C)/29361/2025	STATE OF ODISHA KUBER SAHU VS	BIJAY KUMAR BEHERA VS	// // ()	
244	D-WP(C)/29362/2025	STATE OF ODISHA MADHUSUDAN CHAND VS	SRIDHAR RATH VS	// // ()	
245	D-WP(C)/29363/2025	STATE OF ODISHA PRAVAT KUMAR DASH VS	ASUTOSH SAHOO VS	// // ()	
246	D-WP(C)/29364/2025	STATE OF ODISHA SUSILA DEI VS	ANNADA PRASAD MOHANTY VS	// // ()	
247	D-WP(C)/29365/2025	STATE OF ODISHA AASHISH YADAV VS	SIDHARTHA SANKAR RAY (2) VS	// // ()	
248	D-WP(C)/29366/2025	STATE OF ODISHA RABINDRA KUMAR MUND VS	BIJAYALAXMI SAHOO VS	// // ()	
249	D-WP(C)/29367/2025	STATE OF ODISHA DIBAKAR MAHALIK VS STATE OF ODISHA	KISHORE KUMAR SAHOO VS	// // () //	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/29368/2025	ANANTA NARAYAN MISHRA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
251	D-WP(C)/29369/2025	M/S S.M. PARTNERS VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500051
252	D-WP(C)/29370/2025	SURENDRA KUMAR MUDULI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
253	D-WP(C)/29371/2025	APARAJITA PATTANAIK VS ABANINDRA NARAYAN PATTNAIK	DEBASHIS NANDA VS	// 0 //	
254	D-WP(C)/29372/2025	KARTIK KUMAR ACHARYA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
255	D-WP(C)/29373/2025	SHIBASANKAR BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
256	D-WP(C)/29374/2025	KALABATI RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
257	D-WP(C)/29375/2025	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
258	D-WP(C)/29376/2025	DEEPANKAR SAHAY VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //	
259	D-WP(C)/29377/2025	NIRANJAN KUMAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
260	D-WP(C)/29378/2025	DUKHISHYAM SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
261	D-WP(C)/29379/2025	HRUDANANDA MAHATARAY	SARAT CHANDRA MEKAP	//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
262	D-WP(C)/29381/2025	PREMALATA DAS	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/29382/2025	RANJAN KUMAR PRADHAN	MRUTYUNJAY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/29383/2025	CHITTA RANJAN MISHRA	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/29385/2025	BINAYAK KUMAR MEHER	KIRAN KUMAR PATEL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/29386/2025	MANOJ KHATUA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/29387/2025	ADITYA KUMAR PANDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/29388/2025	HRUDANANDA SAMANTARAY	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		COMMISSIONER OF ENDOWMENTS, BBSR		//	
269	D-WP(C)/29389/2025	PRAFULLA KUMAR NAYAK	AVIJIT PATNAIK	//	AOD20240000363C202500009
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/29390/2025	AKSHAY KUMAR MALIK	SIBU DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/29392/2025	SIBANANDA MOHANTY	BIBHU PRASAD MOHANTY	//	
		VS	VS	0	
		APARNA MOHANTY		//	
272	D-WP(C)/29395/2025	DUSASAN MANGARAJ	ATMAJIT MANMITH DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/29397/2025	STATE OF ODISHA SABIR ANSARI VS	ASHOK KUMAR SARANGI VS	// // ()	
274	D-WP(C)/29399/2025	STATE OF ODISHA BYS (BAPUJI YUBAK SANGHA) VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500072
275	D-WP(C)/29400/2025	UNION OF INDIA HIMANSU SEKHAR SAHOO VS	DESHA RANJAN RATH VS	// // ()	
276	D-WP(C)/29401/2025	STATE OF ODISHA SURESH CHANDRA NAYAK VS	ACHYUTANANDA PATTANAIK VS	// // ()	
277	D-WP(C)/29402/2025	COMMISSIONER OF ENDOWMENTS, ODISHA, KSHETRAMANI BISWAL VS	BBSR BHASKAR CHANDRA PANDA VS	// // ()	
278	D-WP(C)/29403/2025	STATE OF ODISHA SANJAYA KUMAR JOSHI VS	SABYASACHI MISHRA VS	// // ()	
279	D-WP(C)/29405/2025	STATE OF ODISHA SRIDEBI @ SRIDEVI BHUYAN VS	SAI SAGAR MOHAPATRA VS	// // ()	AOD20250000928C202500008
280	D-WP(C)/29406/2025	STATE OF ODISHA K.NILAMADHAB ACHARY @ NILAMADHAB ACHARY VS	SUBIT KUMAR PATTNAIK VS	// // ()	
281	D-WP(C)/29408/2025	BRANCH HEAD KARUR VYSYA BANK LTD ASHIRBAD CONDEV PRIVATE LIMITED VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500094
282	D-WP(C)/29409/2025	STATE OF ODISHA KALANDI CHARAN MAHAPATRA VS	DURGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500038
283	D-WP(C)/29411/2025	STATE OF ODISHA RANGALATA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/29412/2025	NARJUL HOSEN SAHA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
285	D-WP(C)/29413/2025	RATNAMANJARI NAG VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202500039
286	D-WP(C)/29414/2025	NARJUL HOSEN SAHA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
287	D-WP(C)/29415/2025	M/S MAA SULIA FILLING STATION, NAYAGARH VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //	
288	D-WP(C)/29416/2025	JAYANTI DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //	
289	D-WP(C)/29417/2025	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
290	D-WP(C)/29419/2025	ANIRUDHA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
291	D-WP(C)/29421/2025	KAMAKHYA PRASAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
292	D-WP(C)/29422/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //	
293	D-WP(C)/29424/2025	SRI SRI PARAMA PREMAMAYA PURUSOTTAM TRUST VS M/S. RIDA INFRA PRIVATE LIMITED, BBSR	SUBHENDU KAR VS	// 0 //	
294	D-WP(C)/29426/2025	CHANDRA SEKHAR MAHARANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
295	D-WP(C)/29427/2025	ANIMA PATRA	SHASHI BHUSAN JENA	//	

ORISSA HIGH COURT**FILING REPORT AS ON :22/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/29429/2025	BILASINI DAS	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/29430/2025	BIJAY MEHTA	SAROJ KUMAR DAS	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, FIRST APPELLATE AUTHORITY, GST (APPEALS), BBSR		//	
298	D-WP(C)/29431/2025	SAHADEV PARIDA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/29432/2025	JYOTSNA PANIGRAHI	SUMITRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/29433/2025	ANANTARAM MALI	SAROJ KUMAR DAS	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, FIRST APPELLATE AUTHORITY, GST(APPEALS), BBSR		//	
301	D-WP(C)/29434/2025	LAMBODAR MAHANTA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/29435/2025	MANAS KUMAR PANDA	AMAR KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/29436/2025	SIBANAVA SETHY	SASHIBHUSAN DAS	//	
		VS	VS	0	
		TPCODL, BBSR		//	
304	D-WP(C)/29438/2025	RAMESH KAITA @ LOHARA	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/29441/2025	SAROJ KUMAR SAHOO	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/29442/2025	BANAMALI BEHERA	BASUDEV BARIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/29443/2025	STATE OF ODISHA MANIPAL HOSPITALS (EAST) INDIA PRIVATE LIMITED VS	SATYA SMRUTI MOHANTY VS	// // 0	
308	D-WP(C)/29446/2025	STATE OF ODISHA BIKASH SAHOO VS	BIDYALOK MOHAPATRA VS	// // 0	
309	D-WP(C)/29448/2025	STATE OF ODISHA ARBIND KUMAR SINGH VS	BASUDEV BARIK VS	// // 0	
310	D-WP(C)/29450/2025	STATE OF ODISHA SUBAL BARIK VS	SRIKAR KUMAR RATH VS	// // 0	
311	D-WP(C)/29452/2025	THE TAHASILDAR, CHANDABALI , BADHRAK BHADRASEN PRADHAN VS	TUSAR KUMAR MISHRA VS	// // 0	
312	D-WP(C)/29454/2025	GOVT. OF INDIA LUXMI TEA CO PRIVATE LTD., KALKATA 1 VS	SOUMYA RANJAN MOHANTY VS	// // 0	
313	D-WP(C)/29455/2025	STATE OF ODISHA M/S ACHARYA ASSOCIATES , BBSR VS	SATYAJIT MOHANTY VS	// // 0	
314	D-WP(C)/29457/2025	STATE OF ODISHA SHAIKH ANSUR VS	DEBABRATA DAS VS	// // 0	
315	D-WP(C)/29460/2025	STATE OF ODISHA SATYABHAMA ROUT VS	KARUNAKAR RATH VS	// // 0	
316	D-WP(C)/29461/2025	STATE OF ODISHA SUBAS CHANDRA DAS VS	DEBIPRASAD MOHNATY VS	// // 0	AOD20240000656C202500025
317	D-WP(C)/29464/2025	UNION OF INDIA EDUCATIONAL AGENCY OF MAA SARALA SANSKRITIKUNWILAKUMARSWAIN VS	KUNWILAKUMARSWAIN VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/29466/2025	JAGDISH PATRO VS STATE OF ODISHA	KARUNAKAR RATH VS	// () //	
319	D-WP(C)/29468/2025	ARCHANA NAYAK VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// () //	
320	D-WP(C)/29469/2025	SAILENDRA BARIK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// () //	
321	D-WPCRL/22130/2025	MAMATA PARIDA VS STATE OF ODISHA	BHARAT JALLI VS	RANPUR /208 /2025 () //	AOD20240000581C202500099
322	D-ABLAPL/22066/2025	MANGULU MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /36 /2024 () //	AOR20250000001C202500035
323	D-ABLAPL/22070/2025	RAJESH PATRA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALIAPAL /51 /2022 () //	
324	D-ABLAPL/22073/2025	MANAS NAIK @ MANAS CHANDRA NAIK @ NARESH CHANDRA NAIK VS STATE OF ODISHA	BHASKAR KUMAR PARIJA VS	DHENKANAL SADAR /249 /2025 () //	
325	D-ABLAPL/22077/2025	GANESH PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /139 /2025 () //	
326	D-ABLAPL/22078/2025	RASHMITA PODHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /139 /2025 () //	
327	D-ABLAPL/22081/2025	GUJARI @ DUSMANTA BISWAL VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL TOWN /437 /2025 () //	AOR20220000053C202500077
328	D-ABLAPL/22084/2025	SUKANTA KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /34 /2025 () //	
329	D-ABLAPL/22085/2025	ANMOL KUMURA	UMA SHANKAR PATEL	HEMGIR /308 /2025	AOR20220000263C202500040

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/22124/2025	STATE OF ODISHA CHANDRASHEKHAR BISWAL VS	LALATENDU SAMANTARAY VS	// JANKIA P.S. /235 /2023 ()	
342	D-ABLAPL/22126/2025	STATE OF ODISHA DIBAKAR BASANTIA VS	DEEPAK KU SAHOO VS	// KUDANAGARI /175 /2025 ()	
343	D-ABLAPL/22128/2025	STATE OF ODISHA RAJU @ DUSMANTA KUMAR PRADHAN VS	SABYASACHI MISHRA VS	// JATNI P.S. /297 /2022 ()	
344	D-ABLAPL/22129/2025	STATE OF ODISHA DEBSINGH PUNJI VS	TUSAR KUMAR MISHRA VS	// BODEN /90 /2022 ()	
345	D-ABLAPL/22134/2025	STATE OF ODISHA SEEMA SINGH VS	UMA SHANKAR PATEL VS	// BISRA /180 /2025 ()	AOR20220000263C202500041
346	D-ABLAPL/22139/2025	STATE OF ODISHA MAHESWAR PARIDA VS	DEBASISH SAMAL VS	// CHANDAKA P.S. /101 /2025 ()	
347	D-ABLAPL/22140/2025	STATE OF ODISHA SAMEER BALIARSINGH @ SOUMYA RANJAN BALIARSINGH VS	ARUN SHAKTI PAUL VS	// BEGUNIA P.S. /168 /2025 ()	
348	D-ABLAPL/22143/2025	STATE OF ODISHA SK. KAMRUJJAMAN @ SK. KAMRUPJAMAN VS	AMLAN SHAKTI PAUL VS	// BADAMPAHAD /53 /2025 ()	
349	D-ABLAPL/22145/2025	STATE OF ODISHA BIKASH KUMAR PAIKARAY @ GOURA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /158 /2025 ()	
350	D-ABLAPL/22146/2025	STATE OF ODISHA LAXMIDHAR BINDHANI VS	SANDEEP RAJ PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /6 /2025 ()	
351	D-ABLAPL/22148/2025	STATE OF ODISHA KALI CHARAN DAS @ KALIA VS	SANTOSH KUMAR MAHANTY VS	// ASKA /360 /2025 ()	AOD20240000242C202500148
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/22149/2025	BISWAJIT NAYAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /322 /2025 () //	
353	D-ABLAPL/22150/2025	BAPUNI BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDRASEKHARPUR /259 /2025 () //	
354	D-ABLAPL/22154/2025	PRAVAT KUMAR JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	CHANDRASEKHARPUR /260 /2025 () //	
355	D-ABLAPL/22157/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /393 /2025 () //	AOD20240000242C202500150
356	D-ABLAPL/22158/2025	TUSHAR KANTA SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CANTONMENT ROAD /87 /2025 () //	
357	D-ABLAPL/22161/2025	KALIA @ KALANDI MALİK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /248 /2025 () //	
358	D-ABLAPL/22164/2025	ADİKANDA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAİKIA /149 /2025 () //	
359	D-ABLAPL/22167/2025	ASİMA TRİPATHY VS STATE OF ODISHA	MRUGANKA MAULİ PATNAİK VS	PURİ TOWN /240 /2019 () //	
360	D-ABLAPL/22168/2025	KURESHU GOUDA @ KURESH GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DİGAPAHANDI /246 /2025 () //	
361	D-ABLAPL/22169/2025	GHUNDUGOPAL AGRAWAL @ GHUNDU GOPAL AGRAWAL @ GHUNDUGOPAL AGRAWALLA @ GHUNDU AGRAWAL VS STATE OF ODISHA	AKHIL KUMAR SINGH VS	KANGRAMAL /130 /2021 () //	
362	D-ABLAPL/22170/2025	LAXMİDHAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JODAPADAR /99 /2024 () //	
363	D-ABLAPL/22171/2025	GANDHİ MAHALİK	SAKTİDHARA MİSHRA	TIHİDİ /206 /2025	AOD20240000216C202500013

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/22172/2025	DIPAN KUMAR SHARMA	BIJAYA KUMAR RAGADA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/22173/2025	PRAKASH CHANDRA PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/22177/2025	JALIA BHOI	MRUGANKA MAULI PATNAIK	PURI SADAR /2 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/22189/2025	BAYAJ @ BOYOJA MAHURIYA	SURYAKANTA DASH	B.SINGHPUR /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/22193/2025	MITHUN KUMAR PRADHAN	PRASANTA KUMAR BARIK	MARINE KASIA /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/22194/2025	LAXMIDHAR BARIK	PRASANTA KUMAR BARIK	RUPSA /54 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/22199/2025	ANANTA MAJHI	PRAMOD KUMAR JENA	BALASORE SADAR /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/22201/2025	ASHOK KUMAR BEHERA	BYOMAKESH TRIPATHY	KHURDA MODEL /291 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/22206/2025	SANJAY BEHERA	DOLAGOBINDA MOHAPATRA	BIRIDI PS /154 /2025	AOR20230000065C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/22210/2025	RITESH KUJUR	RAKESH KUMAR SARANGI	RAJGANGPUR /517 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/22211/2025	KARTIK LAMA @ NARSINGH BAHADUR	ALOK KUMAR MOHAPATRA	JEYPORE TOWN /206 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22214/2025	STATE OF ODISHA KARNA BAHADUR @ KARAN BAHADUR VS	ALOK KUMAR MOHAPATRA VS	// JEYPORE TOWN /206 /2025 ()	
376	D-ABLAPL/22216/2025	STATE OF ODISHA BIJAY KUMAR SETHI VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// BHADRAK RURAL /744 /2024 ()	AOD20240000656C202500024

ORISSA HIGH COURT

MISC CASES FILED on :22/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/22049/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS,S.C.VIGILANCE	46/2025
2	D-TRPCRL/22057/2025 TRPCRL/ /	LAMBITA JENA MP	DEEPAK KUMAR PANDA	68/2025
3	D-TRPCRL/22092/2025 TRPCRL/ /	RAJAT RANJAN DAS MP	PRITAM KUMAR MOHANTY	69/2025
4	D-MSA/29263/2025 MSA/ /	M/S. VASUNDHARA LAND AND DEVELOPERS, MP	HURSA SUTCHINDRA TRIPATHY	86/2025
5	D-MSA/29263/2025 MSA/ /	M/S. VASUNDHARA LAND AND DEVELOPERS, MP	HURSA SUTCHINDRA TRIPATHY	87/2025
6	D-MSA/29305/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	88/2025
7	D-MSA/29305/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	89/2025
8	D-MSA/29305/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	90/2025
9	D-MSA/29305/2025 MSA/ /	M/S. S.J. DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	91/2025
10	D-MSA/29312/2025 MSA/ /	M/S. S.J.DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	92/2025
11	D-MSA/29312/2025 MSA/ /	M/S. S.J.DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	93/2025
12	D-MSA/29312/2025 MSA/ /	M/S. S.J.DEVELOPERS AND HOUSING PVT, MP	RAMDAS ACHARY	94/2025
13	D-JCRLA/37/2017 JCRLA/37/2017	PRAMOD KU.BEHERA MP	BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA	161/2025
14	D-JCRLA/18054/2024 JCRLA/111/2024	AMINA SWAIN MP	BIJAYALAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY	162/2025
15	D-CRLMP/14764/2025 CRLMP/639/2025	ASHOK KUMAR JENA MP		170/2025
16	D-SA/263/1996 SA/263/1996	STATE MP	A.S.C	235/2025
17	D-TRP(C)/29281/2025 TRP(C)/ /	JAHEDA TABASSUM MP	DURGA CHARAN SABAT	244/2025
18	D-TRP(C)/29462/2025 TRP(C)/ /	JIRLINA PANI MP	PRAMOD KUMAR JENA	245/2025
19	D-CONTC/35750/2024 CONTC/6279/2024	HIMANSUBALA PANIGRAHI MP	BISHNU PRASAD SARANGI	254/2025
20	D-CONTC/29453/2025 CONTC/ /	ANITA SETHI MP	TUSAR KUMAR MISHRA	255/2025
21	D-RVWPET/4419/2025 RVWPET/36/2025	DR. PRASANTA KUMAR MOHANTY MP		275/2025
22	D-RVWPET/29398/2025 RVWPET/ /	THE DIVISIONAL MANAGER,NATIONAL ISSUES MP	SHANKAR MOHANTY,SAMBALPUR	276/2025
23	D-RVWPET/29398/2025 RVWPET/ /	THE DIVISIONAL MANAGER,NATIONAL ISSUES MP	SHANKAR MOHANTY,SAMBALPUR	277/2025
24	D-RPFAM/29289/2025 RPFAM/ /	PABITRA SAHU MP	PRAFULLA KUMAR KAR	316/2025
25	D-RPFAM/29358/2025 RPFAM/ /	JOGESH CHANDRA NAYAK MP	LALITENDU MISHRA	317/2025
26	D-RPFAM/29358/2025	JOGESH CHANDRA NAYAK	LALITENDU MISHRA	

	RPFAM/ /	MP		318/2025
27	D-CMAPL/26562/2025	SEELA VARGISH @ STELLA VERGHESE	RANJAN KUMAR NAYAK	
	CMAPL/ /	MP		369/2025
28	D-CMAPL/53211/2024	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION	MANOJ KUMAR PANDA	
	CMAPL/27/2025	MP		370/2025
29	D-CMAPL/53211/2024	GENERAL SECY., PURI GRAMYA BANK WORKERS UNION	MANOJ KUMAR PANDA	
	CMAPL/27/2025	MP		371/2025
30	D-CMAPL/29331/2025	RAGHAB CHANDRA BHOI	ADV.	
	CMAPL/ /	MP		372/2025
31	D-MATA/1643/2025	SOUMYA SAHOO	SATYAJIT MOHAPATRA	
	MATA/28/2025	MP		386/2025
32	D-MATA/276/2023	PRAVASINI DAS	JAGAJIBAN PRADHAN, SAMIR KU MISHRA	
	MATA/276/2023	MP		387/2025
33	D-CRLREV/22059/2025	SONIA TRIPATHY	ARUN KUMAR ACHARYA	
	CRLREV/420/2025	MP		611/2025
34	D-CRLREV/22061/2025	SONIA TRIPATHY	ARUN KUMAR ACHARYA	
	CRLREV/421/2025	MP		612/2025
35	D-CRLREV/22086/2025	TAPAS KUMAR SWAIN @ TAPAS SWAIN	HARAPRASAD PANDA	
	CRLREV/ /	MP		613/2025
36	D-CRLREV/22123/2025	ARJUNA CHARAN PANDA	ADYASIDHI MISHRA	
	CRLREV/ /	MP		614/2025
37	D-CRLREV/20427/2025	PRABHASINI PATRA	JANAKI KANTA MAHAPATRA	
	CRLREV/382/2025	MP		615/2025
38	D-CRLREV/22196/2025	SANTANU MOHAPATRA	DIPTI RANJAN MOHAPATRA	
	CRLREV/ /	MP		616/2025
39	D-CRLREV/22196/2025	SANTANU MOHAPATRA	DIPTI RANJAN MOHAPATRA	
	CRLREV/ /	MP		617/2025
40	D-FAO/8818/2025	THE REGIONAL MANAGER, M/S ORIENTAL INSURANCE CO. LTD., BBSR		
	FAO/148/2025	MP		655/2025
41	D-FAO/741/2018	SUSAMA BEHERA		
	FAO/741/2018	MP		656/2025
42	D-FAO/312/2018	STATE OF ORISSA		
	FAO/312/2018	MP		657/2025
43	D-FAO/741/2018	SUSAMA BEHERA		
	FAO/741/2018	MP		658/2025
44	D-FAO/568/2016	STATE OF ORISSA		
	FAO/568/2016	MP		659/2025
45	D-FAO/279/2019	UDAYA CH.SAHU		
	FAO/279/2019	MP		660/2025
46	D-BLAPL/20200/2025	BINU @ MONOJ MALLIK @ MALLICK	PRASANTA KUMAR SAHOO	
	BLAPL/7291/2025	MP		786/2025
47	D-BLAPL/22089/2025	SUKANTA MALIK	APURBA DAS	
	BLAPL/ /	MP		787/2025
48	D-BLAPL/38911/2024	RAJKISHORE MOHAPATRA @ BIJAY BHAINA		
	BLAPL/13033/2024	MP		788/2025
49	D-RSA/29267/2025	SURESH SUBUDHI	MANAS RANJAN BAUG	
	RSA/ /	MP		1011/2025
50	D-RSA/29267/2025	SURESH SUBUDHI	MANAS RANJAN BAUG	
	RSA/ /	MP		1012/2025
51	D-RSA/221/2011	SK.GHOLAM MOHAMMAD	M/S.MAHADEV MISHRA	
	RSA/221/2011	MP		1013/2025
52	D-RSA/445/2009	GOBINDA CH.PRADHAN	M/S.SAMARESWAR MOHANTY	
	RSA/445/2009	MP		1014/2025
53	D-RSA/240/2003	PRASANNA KR. MOHANTY	M/S. B.H.MOHANTY	
	RSA/240/2003	MP		1015/2025
54	D-RSA/260/2023	BHUBANESWAR GIRI	BHABANI SHANKAR DAS	
	RSA/260/2023	MP		1016/2025
55	D-CMP/29272/2025	SHYAMASUNDAR PRADHAN	PRAKASH CHANDRA DASH	
	CMP/ /	MP		1085/2025
56	D-CMP/29290/2025	MANORANJAN SAMANTRAY	SAMVIT MOHANTY	
	CMP/ /	MP		1087/2025
57	D-CMP/29336/2025	PARAMANANDA SAHOO	TANMAY MISHRA	
	CMP/ /	MP		1088/2025

58	D-CMP/29347/2025 CMP/ /	KALPANA PRADHAN MP	BHASKAR CHANDRA PANDA	1089/2025
59	D-CMP/29445/2025 CMP/ /	DEBENDRA PRASAD PATRA MP	MANOJ KUMAR PATI	1090/2025
60	D-ABLAPL/10481/2025 ABLAPL/4097/2025	ANANTA DAS @ ANANTA KUMAR BAG MP		1389/2025
61	D-ABLAPL/18/2025 ABLAPL/64/2025	RAVI SHANKAR AGRAWAL MP		1390/2025
62	D-ABLAPL/27105/2024 ABLAPL/10119/2024	SK. AMIRUL MP		1391/2025
63	D-ABLAPL/36969/2024 ABLAPL/14122/2024	ASHOK JANI MP		1392/2025
64	D-ABLAPL/37952/2024 ABLAPL/611/2025	SANDHESWAR SINGH MP		1393/2025
65	D-ABLAPL/9481/2025 ABLAPL/3622/2025	SUBRAJIT MOHAPATRA MP	BHABANI SANKAR MISHRA, M/S. ADYASIDHI MISHRA, P.SONI	1394/2025
66	D-ABLAPL/21434/2024 ABLAPL/7757/2024	EKALABYA MUNA MP		1395/2025
67	D-MACA/29298/2025 MACA/ /	UMANATH JENA MP	PRADEEP KUMAR MISHRA	1894/2025
68	D-MACA/29300/2025 MACA/ /	SASHIREKHA SAHOO MP	PRADEEP KUMAR MISHRA	1895/2025
69	D-MACA/29338/2025 MACA/ /	GOPAL DAS MP	DAITARI BISWAL	1896/2025
70	D-MACA/587/2023 MACA/587/2023	M/S. SRI RAM GENERAL INSURANCE CO.LTD. MP	G.P.DUTTA	1897/2025
71	D-MACA/25760/2024 MACA/591/2024	M/S. CHOLAMANDALAM G.I. CO. L.T.D. MP	G.P.DUTTA	1898/2025
72	D-CRLMC/26121/2024 CRLMC/3603/2024	T.MANIKANTA MP	S.S.RAO (SR. ADV.)	1941/2025
73	D-CRLMC/22072/2025 CRLMC/ /	DEVI PRASAD BISWAL MP	GOPINATH MISHRA	1942/2025
74	D-CRLMC/17103/2025 CRLMC/ /	PNAKI DUTTA MP	NALINI KANTA DASH	1943/2025
75	D-CRLMC/22071/2025 CRLMC/ /	SIVA SHANKAR DASH @ PINTU MP	SAUBHAGYA KETAN NAYAK	1944/2025
76	D-CRLMC/13326/2025 CRLMC/1707/2025	CHHATISH KUMAR SAHOO MP		1945/2025
77	D-CRLMC/20437/2025 CRLMC/2473/2025	SANTOSH PRADHAN MP	JYOTIRMOY MOHAPATRA	1946/2025
78	D-CRLMC/22121/2025 CRLMC/ /	BHAGIA @ BHAGABAN ROUT MP	SUVASHISH PATTANAIK	1947/2025
79	D-CRLMC/21065/2025 CRLMC/ /	SURYA NARAYAN MISHRA MP	PRADIPTA VARMA	1948/2025
80	D-CRLMC/22131/2025 CRLMC/ /	SULOCHANA NAYAK MP	RASHMI RANJAN DAS	1949/2025
81	D-CRLMC/19950/2025 CRLMC/2466/2025	MOCHIRAM PANIGRAHI MP		1950/2025
82	D-CRLMC/22138/2025 CRLMC/ /	GOPAL GUPTA MP	BIGYAN KUMAR SHARMA	1951/2025
83	D-CRLMC/1377/2025 CRLMC/460/2025	SNEHALATA PRADHAN MP	HEMANTA KUMAR MOHANTA	1952/2025
84	D-CRLMC/271/2020 CRLMC/271/2020	SWARNALATA DAS MP	RAKESH KUMAR MALLICK	1953/2025
85	D-CRLMC/22137/2025 CRLMC/ /	AMIYA BHUSAN BAGJADAB MP	PARTHA SARATHI DAS	1954/2025
86	D-CRLMC/22159/2025 CRLMC/ /	MADAN SUNDAR SEKHARDEO MP	SANDEEP RAJ PANDA	1955/2025
87	D-CRLMC/22175/2025 CRLMC/ /	AKHILESH PANIGRAHI MP	NIRANJAN LENKA	1956/2025
88	D-CRLMC/22181/2025 CRLMC/ /	GAJENDRA PRASAD NAYAK MP	NIRANJAN PANDA	1957/2025
89	D-CRLMC/22202/2025	PUNYASLOKA DAS	SADAYA LAXMI PATNAIK	

	CRLMC/ /	MP		1958/2025
90	D-CRLMC/22212/2025	SUJIT KUMAR MOHANTY	SANJAYA KUMAR DAS	
	CRLMC/ /	MP		1959/2025
91	D-CRLMC/22213/2025	SUJIT KUMAR MOHANTY	SANJAYA KUMAR DAS	
	CRLMC/ /	MP		1960/2025
92	D-CRLMC/22219/2025	UMESH JHANKAR	PRASANNA KUMAR PANDA	
	CRLMC/ /	MP		1961/2025
93	D-CRLMC/22203/2025	BISWARANJAN BEHERA	SIBA PRASAD SAHOO	
	CRLMC/ /	MP		1962/2025
94	D-CRLMC/22220/2025	DIPTI RANJAN PANDA	PRASHANTA KUMAR DAS	
	CRLMC/ /	MP		1963/2025
95	D-CRLA/21460/2024	JAYADEB ANANDA@JAYA CHANDRA ANSOU	SUBHAGYA KUMAR DASH	
	CRLA/731/2024	MP		1981/2025
96	D-CRLA/22068/2025	DEBENDRA JAIN	PRATAP KUMAR NAYAK	
	CRLA/ /	MP		1982/2025
97	D-CRLA/22068/2025	DEBENDRA JAIN	PRATAP KUMAR NAYAK	
	CRLA/ /	MP		1983/2025
98	D-CRLA/33791/2024	BABU@SK.SAKARUDDIN	ARJUNA CHARANA BEHERA	
	CRLA/1135/2024	MP		1984/2025
99	D-CRLA/981/2022	GOVINDA KHATI	BIJAYA KUMAR RAGADA	
	CRLA/981/2022	MP		1985/2025
100	D-CRLA/20830/2025	BISWARANJAN SETHY	DEBENDRA KUMAR DHAR	
	CRLA/ /	MP		1986/2025
101	D-CRLA/22174/2025	MANMATH BEHERA @ MANMATH KUMAR	DEBENDRA KUMAR RAYAN ROUT	
	CRLA/ /	MP		1987/2025
102	D-CRLA/333/2023	SRABANA KUMAR DASH	JAGABANDHU SAHU	
	CRLA/333/2023	MP		1988/2025
103	D-CRLA/1414/2023	PRAFULLA KUMAR PANDA	BIDYALOK MOHAPATRA	
	CRLA/1414/2023	MP		1989/2025
104	D-CRLA/21221/2024	DEBRAJ KHUNTIA	ANUPAM DASH	
	CRLA/708/2024	MP		1990/2025
105	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3297/2025
106	D-WA/29307/2025	UNION OF INDIA	MILLON KUMAR,C.G.C	
	WA/ /	MP		3298/2025
107	D-WA/29307/2025	UNION OF INDIA	MILLON KUMAR,C.G.C	
	WA/ /	MP		3299/2025
108	D-WA/29314/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	
	WA/ /	MP		3300/2025
109	D-WA/29314/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	
	WA/ /	MP		3301/2025
110	D-WA/29314/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	
	WA/ /	MP		3302/2025
111	D-WA/29333/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	
	WA/ /	MP		3303/2025
112	D-WA/29333/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	
	WA/ /	MP		3304/2025
113	D-WA/29333/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	
	WA/ /	MP		3305/2025
114	D-WA/29345/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		3306/2025
115	D-WA/29345/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		3307/2025
116	D-WA/29345/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		3308/2025
117	D-WP(C)/29266/2025	MD.MAJRUL	GYANA RANJAN MAHAPATRA	
	WP(C)/20328/2025	MP		12231/2025
118	D-WP(C)/2393/2006	DINABANDHU KAR		
	WP(C)/2393/2006	MP		12232/2025
119	D-WP(C)/12301/2024	ASUTOSH NANDA	AGASTI KANUNGO	
	WP(C)/7002/2024	MP		12233/2025
120	D-WP(C)/27774/2025	SANJAYA KUMAR SAHOO	GOPINATH MISHRA	
	WP(C)/19197/2025	MP		12234/2025

121	D-WP(C)/26317/2025 WP(C)/18271/2025	NIRMAL KUMAR JENA MP		12235/2025
122	D-WP(C)/29268/2025 WP(C)/ /	SUSHIL KUMAR RATH MP	KEDAR KUMAR DASH	12236/2025
123	D-WP(C)/23880/2025 WP(C)/16675/2025	UMA MAHESWAR SELF HELP GROUP, GANJAM MP		12237/2025
124	D-WP(C)/28665/2025 WP(C)/19935/2025	ALOK KUMAR RANA MP		12238/2025
125	D-WP(C)/2956/2024 WP(C)/2444/2024	MAHANADI VIHAR PHASE II MARKET COMPLEX, BROSAITON, MUTTACK MP		12239/2025
126	D-WP(C)/29286/2025 WP(C)/ /	ANURADHA PRADHAN MP	SUSANTA KUMAR LENKA	12241/2025
127	D-WP(C)/29287/2025 WP(C)/ /	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA	12242/2025
128	D-WP(C)/29293/2025 WP(C)/ /	BIRANCHI NARAYAN PANDA MP	JYOTIMAI PANI	12243/2025
129	D-WP(C)/29285/2025 WP(C)/ /	RANJAN KISHORE BEHERA MP	SWAPNIL ROY	12244/2025
130	D-WP(C)/27782/2025 WP(C)/19352/2025	MANORANJITA BEHERA MP	AKSHAYA KUMAR DORA I	12245/2025
131	D-WP(C)/28485/2025 WP(C)/20133/2025	BAIDHAR SINGH MP	SUBASH CHANDRA ROUTRAY	12246/2025
132	D-WP(C)/9245/2018 WP(C)/9245/2018	RAGHUDEIPUR GP MP		12247/2025
133	D-WP(C)/29311/2025 WP(C)/20355/2025	LEEMAN ACHARYA MP	CHINMAYI TRIPATHY	12248/2025
134	D-WP(C)/9952/2025 WP(C)/7319/2025	SUNITA DAS MP		12249/2025
135	D-WP(C)/24407/2022 WP(C)/24407/2022	NIKUNJA KUMAR BISWAL MP		12250/2025
136	D-WP(C)/29320/2025 WP(C)/ /	NIDHIRAM MALLIK MP	KALI PRASAD MOHANTY	12251/2025
137	D-WP(C)/29323/2025 WP(C)/ /	MANJULA BAG MP	BHOJARAJ SETH	12252/2025
138	D-WP(C)/29326/2025 WP(C)/ /	PRAMOD KUMAR SAHU MP	BHOJARAJ SETH	12253/2025
139	D-WP(C)/29329/2025 WP(C)/ /	TRILOCHAN NAYAK MP	BRAHMANANDA TRIPATHY	12254/2025
140	D-WP(C)/29330/2025 WP(C)/20343/2025	M/S HOTEL SILVER MOON, SAMBALPUR MP	SAURAV TIBREWAL	12255/2025
141	D-WP(C)/29332/2025 WP(C)/ /	STATE POLLUTION CONTROL BOARD, KHURDA MP	SUNITA KUMAR MISHRA	12256/2025
142	D-WP(C)/16815/2022 WP(C)/16815/2022	PRAVAKAR SARANGI MP	SUBHRANSU BHUSAN MOHANTY	12257/2025
143	D-WP(C)/29325/2025 WP(C)/ /	KAMALA MALI MP	MANORANJAN PADHY	12258/2025
144	D-WP(C)/27563/2025 WP(C)/19092/2025	NILAMANI BARIK MP		12259/2025
145	D-WP(C)/20866/2019 WP(C)/20866/2019	SATYAKAM MOHAPATRA MP	M/S.M.R.MOHAPATRA	12260/2025
146	D-WP(C)/29342/2025 WP(C)/ /	CHINMAYA RANJAN RAM MP	BISWABIHARI MOHANTY	12261/2025
147	D-WP(C)/24661/2025 WP(C)/17864/2025	SANATANA DANAYAK MP	NISHIKANTA MISHRA	12262/2025
148	D-WP(C)/29164/2025 WP(C)/ /	SURENDRA KUMAR MOHAPATRA MP	BIKRAM SENAPATI	12263/2025
149	D-WP(C)/29344/2025 WP(C)/ /	KESHABA CHANDRA SETHI MP	ANNADA PRASAD MOHANTY	12264/2025
150	D-WP(C)/42561/2023 WP(C)/42561/2023	AJAYA MAHAPATRA MP	DEEPALI MAHAPATRA	12265/2025
151	D-WP(C)/7981/2024 WP(C)/7418/2024	MURALIDHAR BEHERA MP	UMAKANT SAHOO	12266/2025
152	D-WP(C)/29350/2025	RAMAKANTA SAHOO	SOUMYA RANJAN MOHANTY	

	WP(C)/ /	MP		12267/2025
153	D-WP(C)/29353/2025	A.K.DAS ASSOCIATES LIMITED	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		12268/2025
154	D-WP(C)/18920/2025	MADHUSMITA SWAIN	SWAPNA KUMAR OJHA	
	WP(C)/12897/2025	MP		12269/2025
155	D-WP(C)/19126/2014	ALAKA DAS	M/S.N.K.SAHU	
	WP(C)/19126/2014	MP		12270/2025
156	D-WP(C)/6805/2025	NARMADA DEO	MANAS RANJAN BAUG	
	WP(C)/5284/2025	MP		12271/2025
157	D-WP(C)/29355/2025	DEBRAJ SAHOO	BISWARANJAN DALAI	
	WP(C)/20367/2025	MP		12272/2025
158	D-WP(C)/29365/2025	AASHISH YADAV	SIDHARTHA SANKAR RAY (2)	
	WP(C)/ /	MP		12273/2025
159	D-WP(C)/29359/2025	KHIROD KUMAR PRADHAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		12274/2025
160	D-WP(C)/29369/2025	M/S S.M. PARTNERS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		12275/2025
161	D-WP(C)/29381/2025	PREMALATA DAS	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		12276/2025
162	D-WP(C)/29386/2025	MANOJ KHATUA	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		12277/2025
163	D-WP(C)/29392/2025	SIBANANDA MOHANTY	BIBHU PRASAD MOHANTY	
	WP(C)/ /	MP		12278/2025
164	D-WP(C)/20024/2016	NIRUPAMA SAHU	M/S.BHOJARAJ SETH	
	WP(C)/20024/2016	MP		12279/2025
165	D-WP(C)/14631/2025	SABITA GRAHACHARYA	SHASHI BHUSAN JENA	
	WP(C)/11251/2025	MP		12280/2025
166	D-WP(C)/13545/2025	MAMATA PARIDA	SHASHI BHUSAN JENA	
	WP(C)/10019/2025	MP		12281/2025
167	D-WP(C)/26090/2024	PRAVAT KUMAR NAYAK	SHASHI BHUSAN JENA	
	WP(C)/14841/2024	MP		12282/2025
168	D-WP(C)/10630/2025	SANTOSH KUMAR PANIGRAHI	SHASHI BHUSAN JENA	
	WP(C)/8167/2025	MP		12283/2025
169	D-WP(C)/29203/2025	ALOK CHANDRA NAYAK	SHAMBHU CHARAN NATH SHARMA	
	WP(C)/ /	MP		12284/2025
170	D-WP(C)/29411/2025	RANGALATA MOHANTY	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12285/2025
171	D-WP(C)/29417/2025	SMRUTI RANJAN MISHRA	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		12286/2025
172	D-WP(C)/29419/2025	ANIRUDHA BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12287/2025
173	D-WP(C)/29409/2025	KALANDI CHARAN MAHAPATRA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		12288/2025
174	D-WP(C)/29421/2025	KAMAKHYA PRASAD SWAIN	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		12289/2025
175	D-WP(C)/29424/2025	SRI SRI PARAMA PREMAMAYA PURUSOTTAM	SUBHENDU BOSE	
	WP(C)/ /	MP		12290/2025
176	D-WP(C)/29426/2025	CHANDRA SEKHAR MAHARANA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		12291/2025
177	D-WP(C)/29434/2025	LAMBODAR MAHANTA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		12292/2025
178	D-WP(C)/29432/2025	JYOTSNA PANIGRAHI	SUMITRA MOHANTY	
	WP(C)/ /	MP		12293/2025
179	D-WP(C)/29432/2025	JYOTSNA PANIGRAHI	SUMITRA MOHANTY	
	WP(C)/ /	MP		12294/2025
180	D-WP(C)/3672/2012	SABITAMAYEE DEVI	AMIT PRASAD BOSE	
	WP(C)/3672/2012	MP		12295/2025
181	D-WP(C)/29438/2025	RAMESH KAITA @ LOHARA	PURNA CHANDRA MISHRA	
	WP(C)/ /	MP		12296/2025
182	D-WP(C)/29443/2025	MANIPAL HOSPITALS (EAST) INDIA PRIVATE LIMITED	SMRUTI MOHANTY	
	WP(C)/ /	MP		12297/2025
183	D-WP(C)/29450/2025	SUBAL BARIK	SRIKAR KUMAR RATH	
	WP(C)/ /	MP		12298/2025

184	D-WP(C)/53477/2024 WP(C)/32869/2024	SHREE MOHAN JHA MP	SOMA PATNAIK	12299/2025
185	D-WP(C)/29455/2025 WP(C)/ /	M/S ACHARYA ASSOCIATES , BBSR MP	SATYAJIT MOHANTY	12300/2025
186	D-WP(C)/29466/2025 WP(C)/ /	JAGDISH PATRO MP	KARUNAKAR RATH	12301/2025
187	D-WP(C)/29469/2025 WP(C)/ /	SAILENDRA BARIK MP	AJAYA KUMAR JENA	12302/2025
188	D-WP(C)/29461/2025 WP(C)/ /	SUBAS CHANDRA DAS MP	DEBIPRASAD MOHNATY	12303/2025
189	D-WP(C)/29468/2025 WP(C)/ /	ARCHANA NAYAK MP	AJAYA KUMAR MOHARANA	12304/2025